

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
JABALPUR**

**Original Application No. 634 of 2005**

Jabalpur, this the 5<sup>th</sup> day of January, 2006

Hon'ble Shri Justice P.K. Sinha, Vice Chairman

Amit Jaiswal, S/o. Shri S.P. Jaiswal,  
Aged about 29 year, resident – 1580/3,  
Nav Nivesh Colony, Ganga Nagar Garha,  
Jabalpur (MP).

.... Applicant

(By Advocate – Shri Anil Singh)

**V e r s u s**

1. Union of India, through its Secretary,  
Ministry of Communication and Information  
Technology, Govt. of India, New Delhi.
2. The Director, Control Communication and  
Information Technology, New Delhi.
3. Chief General Manager, Telecom M.P. Circle,  
Bhopal (MP).
4. General Manager, Telecom M.P. Circle,  
Jabalpur (MP).
5. Divisional Engineer,  
Gent. Mgr. Telecom,  
Distt. Jabalpur. .... Respondents

(By Advocate – Shri A.P. Khare)

**O R D E R (Oral)**

Heard both the sides.

2. From order dated 23.12.2005 it would appear that, it was argued before this Tribunal on behalf of the respondents that the impugned order dated 18.8.2003 was issued by the Bharat Sanchar Nigam Limited (BSNL) denying compassionate appointment to the applicant, and that the

BSNL was not brought within the jurisdiction of the Tribunal, not having been notified by the Government of India under Section 14(2) of the Administrative Tribunal Act. The learned counsel for the applicant had sought sometime to ascertain the matter. Today the case was called out and the learned counsel for the applicant admits that if any directions is to be issued in this regard, that will have to be issued to the BSNL and since BSNL has not been brought within the jurisdiction of the Tribunal, the applicant may be permitted to withdraw this application with liberty to file similar application before the appropriate forum. The permission so sought is granted, and this case stands disposed of as withdrawn.



(P.K. Sinha)

Vice Chairman

"SA"

पृष्ठांकन सं. ओ/ज्या.....जवलपुर, दि.....

प्रतिक्रिया

- (1) अधिक, ओ/ज्या.....जवलपुर
- (2) अधिक, ओ/ज्या.....जवलपुर, काठगाँव
- (3) अधिक, ओ/ज्या.....जवलपुर, काठगाँव
- (4) अधिक, ओ/ज्या.....जवलपुर, सूचिता एवं आवश्यक कागजात

A. J. Singh AD-101  
A. P. Khan AD-202

मुख्य रजिस्ट्रार

Accepted  
8/6/06